

S.NO	Category of Claimant	Date of submission of Claim	Name of the Claimant(s)	Verification - Form	Principial Claimed	Interest Claimed	Delay Compensation	Others Claimed	Total Claimed	Verification - ID	Verification of Contract / Agreement	Names of the parties	Clauses reviewed	Verification - Principal	Remarks - Principal	Verification - Interest	Remarks - Interest	Verification - Delay Compensation	Remarks - Delay Compensation	Others - Verification
1	Financial Creditors	14-Mar-24	Beacon trusteeship-I	Signature of claimant has been physically signed	48,55,98,479	37,90,03,335	-	0	86,46,01,814	DULY SIGNED AND NOTARIZED	Debentures issued by M/s Allam infinite India private Limited and Gualm Mustafa Enterprises Pvt Ltd provided Corporate Guarantee to Beacon Trusteeship Limited	First Party:Beacon Trusteeship Limited Second Party: M/s Allam Infinite India Private Limited Third Party: M/s Azeem infiniteDwelling India private Limited Fourth Party:Mr.Gulam Mustafa Corporate	Completely Reviewed	48,55,98,479.0	Allam Infinite India Pvt.Ltd issued Debentures on Prtiavte Placement basis for an amount not exceeding 50 Crs. Principal claimed is within the limit so accepted fully statement of Ledgers is required to verify the principal outstanding as on ICD date	36,90,84,288	statement of Ledgers required to Calculate interest	0	Proof of Default is required	0
2	Financial Creditors	14-Mar-24	Beacon trusteeship-II	Signature of claimant has been physically signed	3,99,52,48,858	7,45,34,36,485	-	0	11,44,86,85,343	DULY SIGNED AND NOTARIZED	Debentures issued by M/s Allam infinite India private Limited and Gualm Mustafa Enterprises Pvt Ltd provided Corporate Guarantee to Beacon Trusteeship Limited	First Party:Beacon Trusteeship Limited Second Party: M/s Azeem infiniteDwelling India private Limited Corporate Guarantor: M/s Gulam Mustafa Enterprises Pvt.Ltd	Completely Reviewed	3,99,52,48,858.0	Azeem Infinite Dwelling India Pvt.Ltd issued Debentures on Prtiavte Placement basis for an amount 395 Crs. Statement of accounts required to verify the principal outstanding	7,44,71,17,366	statement of accounts required to Calculate interest	0	Proof of Default is required	0
3	Financial Creditors	14-Mar-24	EDELWEISS ARC	Duly filled and Signed.Declaration notarised	1,13,65,05,342	21,43,46,695	2,23,54,64,122	108752349	3,69,50,68,508	DULY SIGNED AND NOTARIZED	Loan is given to M/s Azeem infinite Dwelling India private Limited and Gualm Mustafa Enterprises Pvt Ltd provided Corporate Guarantee to Edelweiss ARC	First Party: EDELWEISS ARC Second Party: M/s Azeem infiniteDwelling India private Limited Following are the guarantors i)M/s Allam Infinite India Private Limited ii)Mr.Gulam Mustafa Corporate	Completely Reviewed	1,13,65,05,342.0	Int Capatialisatation is not mentioned in loan agreement need clarification .	21,38,49,286	As per Schedule-I i) As per S.no.15 Interest rate is 16.50% P.A ii)As per S.no.16 Default Int rate is 2% P.M over and above interest rate	2035464122	Default Int calculated upto 01-03-20	0
4	Financial Creditors	14-Mar-24	Gaurav Commodeal Private Limited	Duly Filled and Signature of claimant has been Digitally signed. Declaration signed but not notarised.Form C is attached with Board resolution and valid incorporation Certificate	9,60,00,000	3,18,49,644	35,41,260	0	13,13,90,904	DULY SIGNED	Key points from the agreement are: 1. Term Loan agreement dated 29-03-202 Has a validity of 12 Months from Disbursement date. 2. Term loan agreement has been duly executed 3. Term loan is for an amount of INR	First Party:Gaurav Commodeal Private Limited Second Party: M/s Gulam Mustafa Enterprises Pvt.Ltd Third Party: Mr.Gulam Mustafa Corporate Guarantor: M/s Gulam Mustafa Enterprises Pvt.Ltd	Completely Reviewed	9,60,00,000.0	Federal bank statement of claimant shows disbursal of 9.6cr on 30-03-2022.we required bank statements till today. They provided data for disbursal date only	3,53,90,904	As per Second Schedule Interest rate is 17.25% P.A Verified Interest is as per agreement		As per agreement Default interest d	0

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5	Financial Creditors	14-Mar-24	Green Gold Mercantile Private Limited	Signature of claimant has been Digitally signed	19,00,00,000	7,55,62,089	1,04,14,541	0	27,59,76,630	DULY SIGNED	Key points from the agreement are: 1. Term Loan agreement dated 28-09-2021 Has a validity of 12 Months from Disbursement date. 2. Term loan agreement has been duly executed 3. Term loan is for an amount of INR	First Party:Green Gold Mercantile Pvt Ltd Second Party: M/s Gulam Mustafa Enterprises Pvt.Ltd Third Party: Mr.Gulam Mustafa Corporate Guarantor: M/s Gulam Mustafa Enterprises Pvt.Ltd	Completely Reviewed	19,00,00,000.0	Verified with statements provided Fedearal Bank statemnt of claimnt shows disbursal .Though claimant has termed his principal as ICD,from the agreement it is clear that the principal is loan disbursal	7,55,62,089	As per Second Schedule Interest rate is 17.25% P.A Verified Interest is as per agreement	10414541	As per agreement Default interest d	0
6	Financial Creditors	14-Mar-24	HDFC	FILLED AND SIGNED	-	-	-	0	20,62,71,511	Authorisation letter is duly signed and submitted	No contract between claimant and CD ,sample tripartite agreement was submitted by the claimant does not specify that the loan has taken by the CD.It also does not specify that in case of default CD has to repay	sample Home loan agreement is between home buyer and claimant (Not with CD)	Completely Reviewed	-	Loans is provided to individual buyers not to GM enterprises	-	Not accepted because the loans are provided to home buyers	0	NA	No
7	Financial Creditors	16-Mar-24	LIC HOUSING FINANCE	FILLED AND SIGNED. Board Resolution is required	-	-	-	0	6,46,45,155	Declaration letter & Aadhaar is duly signed and submitted	As per loan offer letter 1.Term(EMI) of loan is 113 months w.e.f. 05-01-2021 2.Emi amount - 10,16,838.00 3.Prepayment charges 2% of loan amount prepaid	First Party: LIC HOUSING FINANCE LIMITED Second Part:M/s Gulam Mustafa Enterprises Pvt.Ltd	Completely Reviewed	6,24,15,244.9	Verified with statement of accounts provided As per statement of accounts on 05-01-2021 7.5 Cr is Disbursed,after certain repaymnets final outstanding is 6,17,54,239.00 Rs the foreclosure letter provides evidence of Default	4,29,071	ROI:12.85% Required Interest Calucalation sheet. (preclosure charges is 2%of loan amount prepaid)	0	NA	1449009
8	Financial Creditors	15-Mar-24	PIRAMAL ENTERPRISES LTD	Duly filled and Signed.Declaration and BOD Resolution is submitted	-	-	-	0	3,57,72,62,095	DULY SIGNED AND NOTARIZED	Key points from the agreement are: 1. Debentures Agreement dated 20-09-2019 duly executed 2. The Tenure of Senior Debentures(225cr) is 60 Months & for Junior Debentures(375cr) is 84 Months	First Party:Piramal Enterprises Ltd Second Party: M/s Gulam Mustafa Enterprises Pvt.Ltd Third Party: IDBI TRUSTEESHIP SERVICE LTD AS A "DEBUNTURE TRUSTEE"	Completely Reviewed	2,43,78,86,729.0	Proof of Disbursal & satement of Ledgers are required	87,02,57,805	calculation sheet submitted by client shows the Interest Calucalation from 06-07-2022	0	NA	0
9	Financial Creditors	12-Mar-24	SBI GIRINAGAR	Duly filled and Signed.Declaration notarised	2,28,66,782	36,46,968	-	0	2,65,13,750	Board Resolutio n on authorised signatuory is required	1.Term Loan Agreement is for an amount of 4.05 CR(Account no:38340315070) is to be repaid in 56 monthly installments (EMI-710526) 2.Term Loan Agreement is for an Amount 5.10 Cr (Account	Prakash chandra Mishra	Completely Reviewed	2,28,66,782.0	statement for loan account no:38340315070 shows out standing amount 1,41,50,272 which is claimed as principal amount. statement for loan account no:37954043264 shows out standing amount 87,16,510 which is claimed as principal amount.	-	Required break up for interest Clarification. mail is sent dated 21-03-2024	0	NA	No

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10	Financial Creditors	15-Mar-24	SBI SAM BANGALORE	FILLED AND SIGNED.NOTARY IS NOT REQUIRED AS AGM OF SBI HAS SIGNED	49,00,00,000	12,97,84,775	-	0	61,97,84,775	Authorisation letter is duly signed and submitted	Key points from the agreement are: 1. Term Loan agreement dated 05-07-2018 Has a validity of 48 Months 2. Term loan agreement has been duly executed 3. Term loan is for an amount of INR 49 Crores	First Party: SBI Second Party: M/s GM Infinite Dwelling (India) private Limited Third Party:i)Mr.Gulam Mustafa ii)Mr.Jawaid Hussian iii)M/s Gulam Enterprises Pvt.Ltd	Completely Reviewed	49,00,00,000.0	Requested for proof of disbursal (statement from Inception)	12,54,07,110	statement of accounts is required to calculate Interest. (Penal Interest of 5% P.A. on irregular portion for period of irregularity)	0	NA	No

Remarks - Others	Total Claim Accepted	Claim Status
Awaiting for Statement of Ledgers	85,46,82,767	Under verification
awaiting for statement of accounts	11,44,23,66,224	Under verification
Required details regarding project milestone(Add.Int charges)	3,38,58,18,750	Under verification
interest rate provided in the agreement is 17.25% and accordingly claimed by claimant	13,13,90,904	Fully Accepted

Remarks - Others	Total Claim Accepted	Claim Status
Interest rate provided in the agreement is 17.25% and accordingly claimed by claimant	27,59,76,630	Fully Accepted
No	Not accepted	Rejected
As Per Sanction letter Clause 12 Pre Payment Charges 2%	6,42,93,325	Partly Accepted
Awaiting for statement of accounts	3,30,81,44,534	Partly Accepted
NA	2,28,66,782	Partly Accepted

Remarks - Others	Total Claim Accepted	Claim Status
No	61,54,07,110	Partly Accepted